GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA STARRED QUESTION NO - †*245

TO BE ANSWERED ON- 21/03/2022

ALLOCATION OF FUNDS FOR TRIBAL DEVELOPMENT

†*245. SHRI NABA KUMAR SARANIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds allocated under various tribal development schemes to different States of the country during the last five years;
- (b) the details of schemes under which funds have been released for the Scheduled Tribes during the said period;
- (c) the details of funds allocated under various schemes to Fifth Schedule and Sixth Schedule areas during the last five years;
- (d) the details of the funds allocated under various schemes to various Autonomous Councils and Other Bodies of the North Eastern States during the last five years; and
- (e) the details of the works carried out by the funds allocated to various Autonomous Councils and others during the period?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. †*245 for answer on 21.03.2022

(a) to (c): Government is implementing Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC)/Development Action Plan for STs (DAPST) for overall development of tribal people across the country. Besides Ministry of Tribal Affairs, 40 Central Ministries / Departments have been obligated by NITI Aayog for earmarking in the range of 4.3 to 17.5 percent of their total Scheme allocation every year as TSP funds for tribal development. TSP funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for accelerated socio-economic development of Scheduled Tribes in the country. Scheme-wise allocations are made in the Union Budget and the funds are provided by the obligated Central Ministries/Departments to various States/UTs based on the proposals received from them. Scheme-wise allocation of funds for Welfare of Scheduled Tribes by obligated Ministries/Departments is reflected in the Union Budget as Statement 10B which is laid on the Table of the House.

The State-wise details of TSP funds including Fifth and Sixth Schedule States released for tribal development by obligated Central Ministries/Departments excluding Ministry of Tribal Affairs during last four years as available in the STCMIS portal (https://stcmis.gov.in) of the Ministry are given at **Annexure I.**

The details of the schemes presently being implemented by the Ministry of Tribal Affairs for the integrated socio-economic development and welfare of the Scheduled Tribes in the country are given at **Annexure-II**.

The year-wise and State-wise details of funds released under the Schemes of Ministry of Tribal Affairs are given at **Annexure III.**

(d) to (e): Ministry of Development of North Eastern Region sanctions projects under various schemes i.e., Schemes of North Eastern Council (NEC), Non-Lapsable Central Pool of Resources Scheme (NLCPR)-State; North East Special Infrastructure Development (NESIDS); Special Development Packages of Assam (Bodoland Territorial Council; Dima Hasao Autonomous Territorial Council and Karbi Anglong Autonomous Territorial Council) and Hill Area Development Programme for overall development of North Eastern Region (NER).

Ministry of Development of North Eastern Region provide funds as a Special Development Packages to three autonomous councils of Assam, namely:

- (a) Bodoland Territorial Council (BTC)
- (b) Dima Hasao Autonomous Territorial Council (DHATC)
- (c) Karbi Anglong Autonomous Territorial Council (KAATC)

Under these packages, so far a total of 102 projects worth Rs.1171.94 crore has been sanctioned against which 56 projects worth of Rs.595.37 crore have been completed and 46 projects worth Rs.576.57 crore are ongoing.

Annexure I referred to in reply to part (a) to (c) of the Lok Sabha Starred Question No. †*245 for 21.03.2022 by SHRI NABA KUMAR SARANIA regarding "ALLOCATION OF FUNDS FOR TRIBAL DEVELOPMENT"

TSP fund released* to State Governments by obligated Central Ministries/Departments excluding Ministry of Tribal Affairs during last four years

(Rs. in Crore)

Qna	Stata	2017-18	2018-19	2019-20	(Rs. In Crore)
Sno.	State	2017-10	2010-19	2013-20	2020-21
1	ANDAMAN AND NICOBAR ISLANDS	0.21	12.16	2.85	16.44
2	ANDHRA PRADESH	492.65	637.60	648.44	806.60
3	ARUNACHAL PRADESH	572.95	520.88	632.60	970.26
4	ASSAM	1270.29	1064.75	1618.56	1224.19
5	BIHAR	362.92	496.31	651.01	728.48
6	CHANDIGARH	9.54	7.29	13.76	9.86
7	CHHATTISGARH	1683.16	1591.48	1635.22	1675.08
	DADRA AND NAGAR				
	HAVELI & DAMAN AND	43.65	43.03	59.77	26.79
8	DIU				
9	DELHI	1264.24	2008.14	2028.04	2728.34
10	GOA	11.60	14.82	29.43	9.53
11	GUJARAT	719.70	846.38	1365.38	615.69
12	HARYANA	60.80	61.65	28.09	1370.19
13	HIMACHAL PRADESH	150.23	134.54	275.96	70.19
14	JAMMU AND KASHMIR	619.38	613.25	503.83	273.32
15	JHARKHAND	1300.84	1332.89	1734.94	572.21
16	KARNATAKA	467.45	473.19	662.87	1227.57
17	KERALA	122.99	175.06	127.35	582.60
18	LADAKH	3443.23	0.00	0.14	18.76
19	LAKSHADWEEP	5.02	3.21	8.38	7.79
20	MADHYA PRADESH	63.17	2691.12	3436.08	1270.51
21	MAHARASHTRA	1480.10	1986.06	3603.84	6533.87
22	MANIPUR	298.41	263.19	389.59	1424.14
23	MEGHALAYA	455.90	480.58	646.52	498.71
24	MIZORAM	497.05	504.96	617.32	925.08
25	NAGALAND	514.35	565.97	751.56	793.54
26	ODISHA	1723.41	1736.64	2934.15	1149.63
27	PUDUCHERRY	4.20	3.60	4.19	2966.10
28	PUNJAB	44.21	58.93	260.78	197.56
29	RAJASTHAN	1935.21	1706.39	2114.24	683.19
30	SIKKIM	77.06	114.35	131.59	1797.26
31	TAMIL NADU	225.69	231.28	393.78	172.23
32	TELANGANA	545.50	612.39	921.40	946.62
33	TRIPURA	270.65	339.25	482.47	443.81
34	UTTAR PRADESH	781.94	645.69	931.22	620.39
35	UTTARAKHAND	120.07	141.98	138.99	895.60
36	WEST BENGAL	1268.76	1289.11	1559.96	240.74
	Total	22906.54*	23408.12*	31344.28*	34492.87*

Note: -Source-STC MIS Portal (As on 28/02/2022)

^{# -} Total Fund released to the State Government & Other Agencies in the State.

Annexure II referred to in reply to part (a) to (c) of the Lok Sabha Starred Question No. †*245 for 21.03.2022 by SHRI NABA KUMAR SARANIA regarding "ALLOCATION OF FUNDS FOR TRIBAL DEVELOPMENT"

Brief details of Schemes/Programmes being implemented by the Ministry of Tribal Affairs in the country:

- (i) Grants under Article 275(1) of the Constitution: Under the programme of Proviso to Article 275(1) of Constitution, Grants are released to 26 States, having ST population for raising the level of Administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the States Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.
- (ii) Eklavya Model Residential Schools (EMRS): The scheme of Eklavya Model Residential Schools (EMRSs) was introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. In the Union Budget of 2018-19, Government announced that "The Government is committed to provide the best quality education to the tribal children in their own environment. To realize this mission, it has been decided that by the year 2022, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development."

It was a component of Grants under Article 275(1) of the Constitution. In terms of the aforesaid Budget announcement, a scheme was formulated and the same was appraised and approved by EFC. Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 17.12.18, inter-alia approved the revamping of the EMRS Scheme.

- (iii) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of Education and Health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, etc.
- (iv) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UT's without legislature sharing pattern is 100% Central Share.
- (v)Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UTs of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UT's without legislature sharing pattern is 100% Central Share.

- (vi) National Overseas Scholarships for ST Candidates for Studying Abroad: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.
- (vii) National Fellowship &Scholarship for Higher Education of ST students:
- (a)National Scholarship— (Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 246 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.
- **(b) National Fellowship for ST students:**750 fellowships are provided to ST students each year for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms. (Presently, @Rs.25,000/- for JRF and @Rs.28,000/- for SRF).
- (viii) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)/Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY): Under scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) 100% grants is provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development, Ashram Schools, Boys and Girls Hostels, Vocational Training Centres (VTCs), minor infrastructure, etc. to bridge the gap between Scheduled Tribe (ST) population and others as a critical gap filling measure. The Scheme has been revamped as Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY).

The Ministry has analysed Mission Antyodaya data collated by Ministry of Rural Development and has identified 36,428 villages with 50% tribal population and 500 STs to be covered under PMAAGY in consultation with the States. The relevant schemes of different Central Ministries have been identified based on Tribal Sub Plan allocation. States would also be encouraged to supplement with State TSP funds, District Mineral Funds (DMF) and Finance Commission grants. For PMAAGY, 20.38 lakh per village as 'Gap-filling' for approved activities including administrative expenses will be provided by the Ministry.

- (ix) Development of Particularly Vulnerable Tribal Groups (PVTGs): The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States and UT of Andaman & Nicobar
- Islands for the activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs.
- (x) Pradhan Mantri Jan Jatiye Vikas Mission (PMJVM): Ministry of Tribal Affairs has been implementing a Scheme 'Mechanism for Marketing of Minor Forest Produce through Minimum Support Price and Development of Value Chain for MFP (MSP for MFP)' through Tribal Co-operative Marketing Development Federation (TRIFED), since 2011 with the objective of providing safety net to ST MFP gatherers.

Ministry is implementing another scheme 'Institutional Support for Development and Marketing of Tribal Products' with 100 % grant to TRIFED and State Forest Development Corporations (SDCs) for development and marketing of tribal products.

PMJVM has been conceptualized with the merger of the above two Schemes i.e. "MSP for MFP' and 'Institutional Support for Development and Marketing of Tribal Products'. PMJVM seeks to achieve livelihood driven tribal development through quality input, technology, credit and better marketing access etc. in the next five years. One of the ongoing components of the scheme is Van Dhan Yojan,

where in about 50000 Van Dhan self-help group (VDSHG) comprising 20 members in each VDSHG are proposed to be sanctioned. Cluster of 15 such Vandhan Self Help Groups will constitute Van Dhan Vikas Kendra Clusters (VDVKC). The scheme has a provision of funding of Rs 15 lakh per VDVKC for training and for buying tools and machinery. The MFP gathered by tribals will be processed in these kendras and marketed through 200 Van Dhan Producer Organisations. 3000 new haats and 600 warehouses will be developed in next 5 year as part of "Atmanirbhar Bharat Abhiyan TRIFED would be the nodal implementing agency for the schems. The products will be marketed through Tribe India outlets.

- (xi) Monitoring, Evaluation, Survey and Social Audit (MESSA): The Ministry is responsible for monitoring of Central and State Schedule Tribe Component as per framework and mechanism designed by NITI Aayog. Ministry has initiated end to end digitization of data bases of various schemes and has developed scheme specific portals. Still there is scope for strengthening the monitoring and evaluation framework through digital and physical verification of the projects. Ministry is revamping the scheme with the establishment of a Central PMU consisting of experts to monitor the scheme and non-scheme initiatives of the ministry, which will coordinate with State level PMUs.
- (xii) Support to National/State Scheduled Tribes Finance and Development Corporation (NSTFDC) / Venture Capital Fund for Scheduled Tribes (VCF ST): NSTFDC was started by the Ministry in 2001 to extend financial assistance at concessional rates to Scheduled Tribes Individuals / Self Help Groups, Co-operative society for undertaking income generation activities. The authorized share capital of NSTFDC stands at 750.00 crore, which has already been provided completely by Government. Now, the Scheme of 'VCF-ST' has been conceptualized by the Ministry with a corpus fund of 50.00 crore for a period of five years during 2021-26 for promoting entrepreneurship/start-up projects by ST youth. It is proposed that guidelines similar to the scheme of 'Venture Capital for Scheduled Castes and Backward Classes' be adopted for the scheme. It is envisioned that NSTFDC will provide technical support to the agency managing the VCF-ST.
- (xiii) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of APEX Committee. TRIs prepare proposal and detailed action plan for the year along with budgetary requirement and submit it to the Ministry through State Tribal Welfare Department. Within the set of TRIs, there are cultural museum, library, training centre, research wing etc.
- (xiv) Tribal Festivals, Research Information and Mass Education: Through the scheme, promotion of rich tribal cultural heritage, dissemination of information and creation of awareness are given attention to which includes organization of Tribal Craft & Food Festivals, Sports, Music, Dance & Photo Competitions, Science, Art & Craft Expos, Workshops, Seminars, Production of documentary films by the Ministry & States, Bringing out Publications thereby highlighting significant studies, documenting historical facets of tribal communities, achievements of Ministry of Tribal Affairs (MoTA) & State Departments besides other advertisements etc. at regular intervals. With a view to fill the gap of research studies on tribal issues, MoTA recognizes renowned NGOs, Research Institutes, Universities where expertise exist and which have already made a mark by carrying out pioneering research in the field of tribal cultures as Centre of Excellences (CoEs). It is envisaged that CoEs should play an important role in building knowledge bank to complement dedicated Activities of the Ministry.

Annexure III referred to in reply to part (a) to (c) of the Lok Sabha Starred Question No. † *245 for 21.03.2022 by SHRI NABA KUMAR SARANIA regarding "ALLOCATION OF FUNDS FOR TRIBAL DEVELOPMENT"

Details of the funds released under the scheme of SCA to TSS during last five years

(Rs. in Lakh)

	T = : :				(NS. III LANII)			
S.No.	States	2016-17	2017-18	2018-19	2019-20	2020-21		
1	Andhra Pradesh	5000.42	3624.77	5617.39	12470.50	4954.96		
2	Arunachal Pradesh	0.00	0.00	2211.83	9224.29	7015.50		
3	Assam	3407.80	0.00	0.00	2710.08	4578.76		
4	Bihar	743.74	0.00	0.00	0.00	994.00		
5	Chhattisgarh	11717.82	14327.57	10342.65	9415.53	8769.06		
6	Goa	455.68	559.09	352.31	0.00	724.26		
7	Gujarat	9488.00	10270.41	11765.38	8975.55	10786.40		
8	Himachal Pradesh	1959.39	2291.20	3628.00	2394.18	1367.00		
9	Jammu & Kashmir	3671.61	3626.50	3749.80	4509.00	0.00		
10	Jharkhand	9820.75	11372.49	8564.52	6201.49	7049.64		
11	Karnataka	5100.00	5955.37	5347.76	7434.00	0.00		
12	Kerala	808.09	808.43	335.00	0.00	459.15		
13	Madhya Pradesh	19236.61	22828.70	16968.97	13415.25	0.00		
14	Maharashtra	9547.00	13760.38	13802.57	11929.09	0.00		
15	Manipur	2260.00	3790.38	5442.48	1434.02	0.00		
16	Meghalaya	0.00	0.00	2739.20	3788.00	328.25		
17	Mizoram	0.00	0.00	1220.00	3140.00	1236.22		
18	Nagaland	0.00	0.00	3225.00	2951.12	2846.14		
19	Odisha	11806.27	11975.00	17553.22	8691.18	9010.42		
20	Rajasthan	11072.90	10051.83	10327.93	11461.41	8662.66		
21	Sikkim	1497.62	5986.00	0.00	0.00	0.00		
22	Tamilnadu	600.00	894.10	315.00	450.56	377.47		
23	Telangana	3845.35	4493.55	2850.32	5361.29	4191.00		
24	Tripura	1345.76	1649.77	1294.38	1362.97	1173.30		
25	Uttarakhand	0.00	679.00	1012.88	600.00	757.80		
26	Uttar Pradesh	121.92	458.35	0.00	779.91	508.83		
27	West Bengal	5995.50	5397.11	5833.41	5862.58	3746.00		

Details of the funds released under 'Grants under Article 275(1) of the Constitution' during last five years

(Rs. in lakh)

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S.N	States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	2869.43	4591.11	6390.77	8942.43	2055.55
2	Arunachal Pradesh	6580.53	8378.82	12170.52	13202.25	6014.00
3	Assam	844.12	0.00	3916.32	10802.85	4592.37
4	Bihar	1467.58	991.89	0.00	0.00	0.00
5	Chhattisgarh	10488.52	10964.49	11352.92	22500.77	9976.24
6	Goa	450.00	103.00	345.66	0.00	0.00
7	Gujarat	9739.02	11384.08	11648.20	16833.88	5940.04
8	Himachal Pradesh	1595.87	2074.70	3378.16	5314.70	1161.00
9	Jammu & Kashmir	3539.66	3049.06	2051.79	5410.00	0.00
10	Jharkhand	9489.38	12386.93	7354.30	11166.77	10278.00
11	Karnataka	4664.00	5881.74	5220.61	10435.46	3305.68
12	Kerala	695.58	803.17	472.28	633.29	0.00
13	Madhya Pradesh	14971.43	22399.48	24635.30	44938.92	4279.78
14	Maharashtra	11536.53	13862.24	17015.91	23136.70	4573.16
15	Manipur	1694.40	2308.80	5367.645	6151.91	0.00
16	Meghalaya	1576.21	3603.40	5129.79	4799.53	492.71
17	Mizoram	1927.49	2504.41	3507.71	6598.83	1909.71
18	Nagaland	6368.00	4434.11	9194.485	6802.11	1717.38
19	Odisha	11954.96	15995.30	21449.15	15110.66	6304.62
20	Rajasthan	10341.39	10240.58	13769.23	15586.19	9166.00
21	Sikkim	1147.00	405.30	355.34	3175.35	516.00
22	Tamil Nadu	798.24	378.00	773.57	6356.07	0.00
23	Telangana	3608.05	5015.32	3248.89	9973.28	2517.00
24	Tripura	1280.99	2040.89	2006.73	2952.63	201.74
25	Uttar Pradesh	1138.62	189.00	252.43	2760.71	927.426
26	Uttarakhand	0.00	1577.56	1255.265	428.37	0.00
27	West Bengal	5814.37	5376.51	9235.725	12127.17	4041.14

²⁷ West Bengal 5814.37 5376.51 9235.725 12127.17 4041.1 *Figures upto 2019-20 also includes the amount of funds released for EMRSs. During 2018-19, a separate scheme was introduced and a separate budget was allocated to EMRS from 2019-20 onwards.

DETAILS OF FUND RELEASED DURING 2016-17 TO 2021-22 UNDER THE SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANIZATIONS WORKING FOR WELFARE OF STs

STATES	2016	-17	2017	-18	2018	-19	2019	-20	2020	-21
	EDUCATI	HEALT	EDUCATI	HEALT	EDUCATI	HEALT	EDUCATI	HEALT	EDUCATI	HEALT
	ON	Н	ON	Н	ON	Н	ON	Н	ON	Н
	SECTOR	SECTO	SECTOR	SECTO	SECTOR	SECTO	SECTOR	SECTO	SECTOR	SECTO
		R		R		R		R		R
ANDHRA	38269849	488259	12607617	332050	9956434	291992	4979433	517778	1221283	380479
PRADESH		7	2	3		0		5		7
ARUNACHA	32979134	126259	51086050	132024	40667502	804384	15662535	199331	12375556	148087
L PRADESH		55		51		2		52		41
ASSAM	7383260	638280	8526861	855050	10684700	819225	1405983	480742	2340816	172083
		0		9		2		2		0
CHHATTISG	10560168	-	11248059	-	17482240	-	15948615	-	4189137	711209
ARH										
DELHI	907171	-	1714742	ı	540869	Ī	-	-	1316151	Ī
GUJARAT	29246182	452495	15543955	312300	17048209	696331	12533244	535485	4252127	784622
	8	0	9	0		3		6		0
HIMACHAL	27733860	-	25109636	-	28015712	-	17953743	-	22425259	-
PRADESH										
JAMMU AND	-	-	1968601	-	1968822	-	1587901	-	4639377	-
KASHMIR										
JHARKHAND	14060553	265153	56364352	402643	93725822	528036	56615083	508995	12448475	376885
		42		76		88		54		07
KARNATAKA	25120280	137896	16906654	758721	25277497	214943	16017371	948009	3758208	789283
		24		5		82		8		6
KERALA	8448386	290666	3781350	287433	5473467	225662	-	-	2884500	919798
		6		8		5				3
LADAKH		-		-	-	-	-	-	-	-
MADHYA	56625806	657537	44441888	-	94196926	-	49199977	-	22388570	-
PRADESH										

MAHARASH	34517468	161640	49578556	315601	56691939	-	62859152	-	40257292	-
TRA		0		2						
MANIPUR	38699257	706950	25722004	706950	19204931	141390	31683604	141390	24506073	358627
						0		0		5
MEGHALAY	56619375	407339	65495390	427537	77190175	528820	13875474	659290	79359500	514109
Α		5		0		5	6	7		3
MIZORAM	3325320	691155	4889324	700200	7941076	143218	2680047	203148	_	696399
						0		1		7
NAGALAND	-	-	3079598	•	1803888	ı	-	•	-	-
ODISHA	23496131	575663	22149564	561947	31118871	124528	28678289	721467	15239409	128780
	6	8	8	2	0	48	3	7	0	4
RAJASTHAN	21661078	-	3963317	-	29419245	-	17184495	-	18979922	-
SIKKIM	5205330	-	9081202	_	8501627	_	3046526	_	946123	-
TAMIL NADU	1562854	232816	5178158	228713	11680039	212329	6235422	226733	2604255	909877
		5		73		54		30		8
TELANGANA	13576242 1	-	39867085	-	5363885	-	1096770	-	5481754	-
TRIPURA	6602040	-	3261804	-	5771765	-	4656113	-	3354479	-
UTTAR	3448897	-	6743175	-	-	-	-	-	11222937	-
PRADESH										
UTTARAKHA	10556923	706950	3035739	706950	13381104	-	851220	706950	4147512	706950
ND										
WEST	25410790	408351	75524999	182187	61207404	193591	54328698	101544	35068283	119823
BENGAL		2		76		47		91		01
Total	10928833	922486	10195799	135177	95438398	163853	80206357	146440	47256167	122438
	64	36	23	495	8	256	1	603	9	321

Statement of fund Released/Allocation and Utilization under the Scheme of Development of PVTGs, State-wise and Year-wise during 2016-17 upto 2020-21

												(Rs. ii	n lakh)
		FY 20	16-17	FY 20	17-18	FY 20	18-19	FY 20	19-20	FY 202	20-21	FY 202	20-21
S. No	Name of State	Releas ed/ Allocat ion	Utilize d	Releas ed/ Allocat ion	Utilize d	Releas ed/ Allocat ion	Utilize d	Releas ed/ Allocat ion	Utilize d	Releas ed/ Allocat ion	Utiliz ed	Releas ed/ Allocat ion	Utiliz ed
1	Andhra	5105.0	5105.	2076.0	2076.	1837.0	1837.	3713.4	3713.	1245.5	258.6	1829.6	
	Pradesh	0	00	0	00	0	00	3	43	1	0	0	0.00
2	A & N Islands	100.00	100.0	200.00	200.0	0.00	0.00	0.00	0.00	0.00	0.00	252.11	0.00
3	Bihar	342.86	0.00	295.91	158.4 7	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Chhattisgar h	1230.0 0	1230. 00	1089.5 0	1089. 50	1051.5 0	1051. 50	1311.3 5	1311. 35	989.32	989.3 2	996.90	0.00
5	Gujarat	779.12	779.1 2	390.67	390.6 7	604.00	604.0 0	429.05	429.0 5	552.20	552.2 0	761.80	0.00
6	Jharkhand	3120.0 0	3120. 00	2047.0 3	2047. 03	3295.7 9	3295. 79	847.00	847.0 0	1777.2 9	1777. 29	1696.9 3	0.00
7	Karnataka	136.00	136.0 0	467.00	467.0 0	460.00	460.0 0	1933.0 1	1933. 01	438.46	197.9 6	661.17	0.00
8	Kerala	100.00	0.00	62.00	0.00	0.00	0.00	0.00	0.00	88.00	0.00	0.00	0.00
9	Madhya Pradesh	10460. 40	8460. 40	8232.4 6	7905. 72	7998.0 9	5642. 08	8064.8 9	6158. 10	2188.1 1	0.00	2888.6 9	0.00
10	Maharashtr a	2077.0 0	2077. 00	1226.2 5	1226. 25	1230.2 6	1230. 26	2510.0 0	402.6 8	1411.6 6	0.00	0.00	0.00
11	Manipur	329.00	329.0 0	195.00	195.0 0	1157.5 5	276.5 3	0.00	0.00	0.00	0.00	0.00	0.00

12	Odisha	1164.0	1164.	1297.0	1297.	3626.0	3626.	976.38	976.3	1202.0	1202.	1197.0	
		0	00	0	00	0	00	910.30	8	0	00	0	0.00
13	Rajasthan	1331.0	1331.	1038.0	1038.	1008.0	1008.	968.10	968.1	968.00	914.2		
		0	00	0	00	0	00	900.10	0	900.00	4	706.17	0.00
14	Tamil Nadu	3055.0	3055.	1770.7	1750.	0.00	0.00	819.48	390.5	551.08	175.2	1967.8	
		0	00	5	75	0.00	0.00	019.40	8	331.00	5	1	0.00
15	Telangana	1139.0	1139.	778.00	778.0	533.00	533.0	538.50	538.5	1460.5	1460.	1193.0	
		0	00	770.00	0	333.00	0	330.30	0	0	50	4	0.00
16	Tripura	2250.0	2250.	2305.0	2305.	789.53	789.5	1960.8	1765.	231.43	227.4	1481.7	
		0	00	0	00	109.55	3	2	73	231.43	3	1	0.00
17	Uttarakhan	292.48	292.4	130.00	130.0	565.86	565.8	489.53	23.10	295.00	0.00		
	d	292.40	8	130.00	0	303.00	6	409.00	23.10	293.00	0.00	367.07	0.00
18	Uttar	0.00	0.00	17.96	0.00	0.00	0.00	0.00	0.00	82.04	0.00		
	Pradesh	0.00	0.00	17.30	0.00	0.00	0.00	0.00	0.00	02.04		0.00	0.00
19	West	895.00	895.0	330.75	330.7	843.42	843.4	437.47	437.4	519.40	519.4		
	Bengal	093.00	0	330.73	5	043.42	2	1 01.41	7	513.40	0	0.00	0.00
	Grand	33905.	31463	23949.	23385	25000.	21762	24999.	19894	14000.	8274.	16000.	0.00
	Total	86	.00	28	.14	00	.97	00	.48	00	19	00	0.00

State-wise fund released under Pre-Matric Scholarship during last five years

(Rs. in Lakh)

SI. No	State/ UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andaman & Nicobar	0.00	0.00	5.00	5.62	12.33
2	Andhra Pradesh	0.00	5282.94	1210.81	736.32	1433.81
3	Assam	321.33	0.00	0.00	0.00	17.27
4	Bihar	0.00	0.00	0.00	7131.47	0.00
5	Chhattisgarh	2534.15	1805.30	4755.63	4796.94	3541.54
	Dadar & Nagar					
6	Haveli and Daman					
	& Diu	0.00	0.00	20.00	38.49	234.00
7	Daman & Diu	0.00	8.04	0.00	5.89	0.00
8	Goa	52.64	3.75	80.83	80.56	41.35
9	Gujarat	80.81	3650.84	4482.31	5248.34	2198.84
10	Himachal Pradesh	51.21	0.00	38.91	83.92	91.87
11	Jammu & Kashmir	0.00	0.00	0.00	0.00	0.00
12	Jharkhand	0.00	1704.53	2345.92	1514.49	0.00
13	Karnataka	0.00	1364.59	1256.31	1846.92	0.00
14	Kerala	796.40	0.00	308.73	287.31	116.56
15	Ladakh	0.00	0.00	0.00	0.00	42.27
16	Madhya Pradesh	0.00	5539.17	5884.33	7698.90	5429.34
17	Manipur	867.38	619.09	773.00	443.33	0.00
18	Meghalaya	0.00	156.69	0.00	0.00	0.00
19	Mizoram	336.36	132.25	319.79	702.21	167.86
20	Nagaland	0.00	0.00	0.00	0.00	60.75
21	Odisha	3376.36	5134.98	6665.88	6157.65	6944.96
22	Puducherry	0.00	0.00	0.00	0.00	1.63
23	Rajasthan	0.00	3284.79	1716.12	5346.97	3126.90
24	Sikkim	0.00	25.72	7.97	3.57	9.41
25	Tamil Nadu	0.00	0.00	0.00	589.74	241.00
26	Telangana	0.00	358.02	693.84	0.00	0.00
27	Tripura	0.00	232.89	0.00	386.18	252.09
28	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00
29	Uttarakhand	0.00	104.44	0.00	0.00	138.24
30	West Bengal	0.00	0.00	584.62	894.18	788.22
	Total	8416.64	29408.03	31150.00	43999.00	24890.24

State-wise fund released under Post-Matric Scholarship during last five years (Rs. in Lakh)

SI.	State/ UT					
No.		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andaman & Nicobar	0.00	0.00	10.09	11.34	13.29
2	Andhra Pradesh	9777.62	8269.11	13945.02	7797.07	6039.35
3	Arunachal Pradesh	1136.32	5803.65	1883.82	6113.41	5712.96
4	Assam	266.65	2516.48	3248.03	4867.20	5413.54
5	Bihar	0.00	71.25	0.00	1525.43	708.22
6	Chhattisgarh	2674.82	3811.26	4609.57	7022.69	8790.24
	Dadra & Nagar					
7	Haveli and Daman					
	& Diu	0.00	0.00	0.00	88.66	3481.73
8	Daman & Diu	53.63	26.19	3.41	0.00	0.00
9	Goa	645.00	364.80	536.26	732.79	458.18
10	Gujarat	22040.27	14609.74	32429.12	14004.48	22977.64
11	Himachal Pradesh	931.36	3123.36	278.15	2468.81	0.00
12	Jammu & Kashmir	2587.84	2322.56	637.93	1048.29	805.44
13	Jharkhand	8148.39	2716.50	5281.32	7862.86	0.00
14	Karnataka	8540.00	8873.31	7341.33	15003.43	0.00
15	Kerala	3122.00	2745.46	2674.37	1641.52	3285.25
16	Ladakh	0.00	0.00	0.00	0.00	738.00
17	Madhya Pradesh	13054.00	10320.50	13405.24	12198.58	12344.00
18	Maharashtra	22092.28	10884.91	15238.15	15575.38	18149.52
19	Manipur	3385.20	6382.55	2026.76	6235.55	2184.19
20	Meghalaya	3189.00	770.50	2457.52	0.00	0.00
21	Mizoram	4267.52	2434.73	3528.21	4415.78	3446.82
22	Nagaland	1344.00	2515.00	4716.66	3268.73	3226.37
23	Odisha	15556.48	8784.18	14801.92	16640.15	19095.97
24	Puducherry	0.00	0.00	0.00	0.00	19.56
25	Rajasthan	9800.00	19912.49	13598.95	25950.52	25557.03
26	Sikkim	938.16	1247.32	1134.36	566.80	553.83
27	Tamil Nadu	3061.85	2440.39	3933.65	5025.19	3328.99
28	Telangana	11483.00	18031.25	9921.68	19610.60	27297.83
29	Tripura	1323.90	2756.25	3626.55	2355.78	4804.98
30	Uttar Pradesh	1057.50	1244.91	1210.54	1822.71	2218.67
31	Uttarakhand	5090.57	600.25	0.00	0.00	0.00
32	West Bengal	0.00	2807.89	2219.39	2411.00	2256.42
	Total	155567.36	146386.79	164698.00	186264.75	182908.02
